

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 231

Company Appeal 198/252/ND/2022

IN THE MATTER OF:

Income Tax Officer, Ward 9(1), New Delhi ... Appellant/Petitioner

Versus

Registrar of Companies, Delhi & (FACT ... Respondent
MEDIA PVT. LTD. & Ors.)

Under Section: 252 (1) Comp. Act.

Order delivered on 20.03.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Appellant : Adv. Puneet Rai, SSC along with Adv. Nikhil Jain

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 21.05.2024.

**Sd/-
(COURT OFFICER)**